

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3813

ANSWERED ON:08.04.2003

POVERTY ALLEVIATION PROGRAMMES

HARIBHAI PARTHIBHAI CHAUDHARY;JASWANT SINGH YADAV;LAXMAN GILUWA

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the plan outlay for poverty alleviation programmes in the Tenth Five Year Plan;
- (b) the percentage of rural population brought above poverty line in the Ninth Plan period;
- (c) the target set for the setting up new industries and poverty alleviation programmes during the Tenth Plan, State-wise;
- (d) whether the Government propose to formulate the poverty alleviation programmes with the constructive cooperation of the industrial houses;
- (e) if so, the details thereof ;
- (f) whether the Government also propose to involve the private sector for the development of skill generation of employment opportunities and setting up of rural industries under this programme;
- (g) if so, the details thereof ;
- (h) whether the Government propose to involve NGOs for implementation of the poverty alleviation schemes; and
- (i) if so, the details thereof and the funds provided to them for implementing the poverty alleviation schemes during each of the last 3 years, scheme-wise and NGO-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

(a) The plan outlay for the main poverty alleviation programmes in the Tenth Five Year Plan are as under:

(Rs.in crore)

S.No.	Name of the Scheme	Tenth Plan Outlay
1.	Sampoorna Gramin Rozgar Yojana (SGRY)	30,000.00
2.	Rural Housing (Indira Awaas Yojana)	8,603.00
3.	Swarnjayanti Gram Swarozgar Yojana (SGSY)	3,955.00
	Total	42,558.00

(b) As per the latest estimate available, the percentage of persons living Below Poverty Line in the rural areas has declined from 37.27% in 1993-94 to 27.09% in 1999-2000.

(c) Ministry of Rural Development has not set any target for the States in the Tenth Five Year Plan period.

(d) There is no such proposal at present.

(e) Question does not arise.

(f) Yes, Sir.

(g) DRDAs would support facilitators in the shape of NGOs or Community Based Organisations or network of Community coordinators/Animators or a Commercial Bank/Regional Rural Banks/Cooperative Banks functioning in rural areas for initiating and sustaining the group development process. The private sector is also encouraged to provide marketing support for rural products.

(h) Yes, Sir.

(i) The Guidelines of the Swarnjayanti Gram Swarozgar Yojana provide a clear role for the NGOs at all stages of implementation. NGOs are also involved in the implementation of Innovative Rural Housing Scheme and Rural Building Centres Scheme for which funds have been released to them by the Ministry of Rural Development directly. The funds provided to NGOs under the Rural Housing Schemes for the years 2000-2001, 2001-2002 and 2002-2003 are indicated in the statements at Annexure 'A' and 'B'.